Central Administrative Tribunal Principal Bench: New Delhi

O.A.NO. 129/2002

New Delhi this the 30th day of April 2002

Hon'ble Dr. A. Vedavalli, Member (J)

Dr. Madan Mardan Gupta,
Deputy Director (Sr.Grade),
Institute of Cytology & Preventive Oncology (ICPO),
At MAMC Campus,
Bahadur Shah, Zafar Marg,
New Delhi-110 002.
Applicant

(By Advocate: Shri Ranjit Sharma)

Versus

- The Director General, Indian Council of Medical Research(ICMR), Ansari Nagar, New Delhi-110 029.
- Officer-in-Charge, Institute of Cytology & Preventive Oncology (ICMR), MAMC Campus, Bahadur Shah Zafar Marg, New Delhi-110 002
- 3. Drawing & Disbursing Officer,
 Institute of Cytology and Preventive Oncology
 (ICPO),
 MAMC Campus, New Delhi-110 002. Respondents

(By Advocate: Shri Shanker Anand, Proxy for Ms. Anuradha Priyadarshini)

ORDER (Oral)

Hon'ble Dr. A. Vedavalli, Member (J)

The applicant in this OA seeks the following relief:

"To direct the respondents to immediately release the benefits of the revised Non Practising Allowance to the applicant in accordance with the recommendations of the 5th Pay Commission w.e.f. 1.1.1996 and fix his pay as Deputy Director, Sr. Grade, ICPO (ICMR)" accordingly.

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Notice was issued to the respondents 16.1.2002 to file their counter. Respondents have not filed any reply to the OA. However, proxy counsel Shri Shankar Anand for the Respondent's counsel has made a statement at the Bar that he received instructions from the respondents to the effect that they have already sanctioned revised NPA 1.1.1996 as prayed for by the applicant vide w.e.f. their order dated 17.4.2002. He has also submitted. a copy of the said order dated 17.4.2002 which has been taken on record. Ιn view of the applicant sought permission to withdraw this OA. Permission granted. OA is dismissed as withdrawn. No costs.

A. Ve davalo

(Dr.A. Vedavalli)
Member (J)

Mittal